

DIVISION BENCH

P-103

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/131(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED VS J H V SUGAR LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Soumava Mukherjee, Adv.] For the Financial Creditor
Ms. Shreejita Sen, Adv.]
Mr. Damandeep Singh Bhalla, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor/ Applicant present.
2. Ld. Counsel appearing for the applicants seeks 10 days' time to file service affidavit upon Corporate Debtor. Time is allowed.
3. Post this matter on **10/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**